

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/42/2022
NAME OF THE COMPANY	RDF Power Projects Ltd & 2 others
NAME OF THE PETITIONER(S)	J Phani Kumar & 7 others
NAME OF THE RESPONDENT(S)	RDF Power Projects Ltd & 2 others
UNDER SECTION	241

ORDER

Mr. K. Ravinder Reddy seeks to appear on behalf of the R3. Mr. K. Siddharath Rao appears on behalf of R1 and R2. On the last date of adjournment it was recorded as R4 though in fact there are only 3 respondents. At request of the counsel for the Respondent No. 3, for filing Vakalath and counter, post on 02.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)